NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.156/(MAH)/2017 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.05.2017

NAME OF THE PARTIES: M/s. Aos Global IT Solutions & Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 2(41) of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE



ORDER C.P. No. 156/2(41)/NCLT/MB/MAH/2017

- 1. None present. Listed for hearing for the First Time.
- Adjourned to 22nd June, 2013.
- 3. Registry is directed to issue Notice of the next date of hearing.

Sd/-

M.K. Shrawat Member (Judicial)

Dated: 02.05.2017